

Ltd. for travels abroad during 1957-58; and

(b) the period of foreign travel for which such foreign exchange was allowed?

The Minister of Finance (Shri Morarji Desai): (a) No exchange was released to Shri Shanti Prasad Jain of Sahu Jain Ltd., for travels abroad during 1957-58.

(b) The question does not arise.

Regimental Battalion Fund

2018. Shri U. C. Patnaik: Will the Minister of Defence be pleased to state:

(a) the total Regimental Battalion Fund of each Regiment and Battalion in the Indian Army as on 1st April, 1958;

(b) what is the monthly "cuttings" (compulsory) from each individual (rank-wise);

(c) where and how are the amounts deposited;

(d) how are the funds operated;

(e) what is the Control over its expenditure; and

(f) who audits the expenditure?

The Deputy Minister of Defence (Sardar Majithia): (a) Regimental funds of a Unit/Regiment comprise a number of funds, including certain private funds (Battalion fund is one such private fund), and no information is available about the total amount held by each Unit/Regiment in its Regimental funds. The amounts differ from unit to unit. It is considered that the time and labour involved in the collection of the information will not be commensurate with the result to be achieved nor would it be desirable in the public interest to disclose the names of each Regiment/Battalion necessary for the purpose of furnishing this information.

(b) The rates of subscriptions to the various Regimental funds, including

Regimental private funds, which are made on a voluntary basis, vary from unit to unit, fund to fund and rank to rank.

(c) Regimental funds are deposited in the approved banks and are invested in Government securities and certificates.

(d) The Officer Commanding of the Unit operates the funds as a trustee.

(e) The Commanding Officer is competent to incur expenditure upto 25 per cent. of the annual income of the funds or Rs. 2,000, whichever is less. Expenditure beyond this limit requires sanction of the Brigade/Sub-Area/Area Commander.

(f) The expenditure incurred from the Regimental funds is audited at the end of each quarter by audit boards under the orders of the Station Commander.

Mysore Iron and Steel Works

2019. Shri Agadi: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that a scheme has been formulated to convert the Mysore Iron and Steel Works of Bhadravati into a Corporation; and

(b) if so, the details thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) It is understood that the Mysore Government have decided to convert the Works into a Corporation. Official reply from the State Government has not however been yet received.

(b) Does not arise.

I.P.S. (Special Recruitment) Scheme

2020. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that no person has been recruited in the I.P.S.